

ted a Rs. 36 crore project for adding a long building dock and improving sectional fabrication facilities in the workshop;

(b) if so, whether Government have accepted the proposal;

(c) whether Hindustan Shipyard plan to step up production; and

(d) if so, the main details of the same?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir.

(b) The proposal is under examination.

(c) Yes, Sir.

(d) The British Consultants, who were engaged to carry out a study and make appropriate recommendations for development and modernisation of the Shipyard, have suggested three alternative schemes to increase production to 6 and 6½ 'Pioneer' class ships of 21,500 DWT each per annum, depending on the alternative chosen.

#### Manufacture of Electronic Watches

1330. SHRI K. A. RAJAN: Will the Minister of ELECTRONICS be pleased to state:

(a) whether the Kerala State Electronic Development Corporation has a proposal under consideration to manufacture electronic watches in the country;

(b) whether the said Corporation has approached the Centre for obtaining approval to this scheme; and

(c) if so, the details of the scheme and Centre's decision thereon?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) Yes, Sir.

(c) M/s. Kerala State Electronics Development Corporation applied in

August, 1977 for the manufacture of 0.5 million number of electronic digital watches of two basic types, namely Liquid Crystal Display (LCD) Plain and Liquid Crystal Display (LCD) Solar. The project involves a total investment of Rs. 1 crore with about Rs. 38 lakhs in the form of imported capital goods. The proposal is under consideration of Government.

#### Shipyards in the Country

1331. SHRI K. A. RAJAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are considering a proposal for building a number of new shipyards in the country; and

(b) if so, which are the projects now under Government's consideration and what steps have been taken thereon?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b). It has been decided to get Detailed Project Report prepared by foreign consultants for two sites, viz., Hajira in Gujarat and Paradip in Orissa, for establishment of a ship-building yard for construction of ships ranging between 38000 and 60000 DWT. A final decision regarding establishment of new shipyard/shipyards will be taken only after receipt of the Detailed Project Report.

#### महाकवि केराब की जन्म भूमि पर फिल्म

1332. श्री उपसलेख : क्या लूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार महाकवि केराब की जन्म भूमि, अमर शहीद आजाद की कर्मभूमि तथा अख्य मंदिरों की भूमि-प्राचीन, गरिमा, शौर्य एवं साहित्य की प्रतीक-श्रीरक्षा पर फिल्म निर्माण करने पर विचार करेगी

विद्युत इतका पर्यटन प्राकरषण केन्द्र के रूप में विकास किया जा सके; और

(ख) यदि हाँ, तो इस बारे में व्योरा क्या है ?

सचना और प्रसारण मंत्री (श्री लाल कृष्ण शास्त्री) (क) और (ख) : फिल्म प्रभाग का धोरण पर कोई भ्रम डालने की फिल्म बनाने का प्रस्ताव नहीं है। तथापि, फिल्म प्रभाग के निर्माण कार्यक्रम में स्वर्गीय श्री चन्द्रशेखर झाजाद पर एक डाकुमेंट्री फिल्म बनाना शामिल है।

#### Neutron Bomb

1333. SHRI SAMAR GUHA: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether AEC have got scientific fact about the technique of detonation and the nature and effect of blast of Neutron Bomb;

(b) if so, facts thereabout;

(c) the facts about the basic differences between nuclear, thermonuclear and neutron bombs;

(d) the countries which possess the techniques of detonation of neutron bomb and the facts about explosion of neutron bombs, so far, caused, by such countries and the amount of stockpile of nuclear fuels used for neutron bomb in the hands of these countries;

(e) whether the technique of explosion of neutron bomb can be used for peaceful development purposes; and

(f) if so, facts thereabout?

THE PRIME MINISTER (SHRI MORARJI DESAI) (a) to (d). No authentic information or scientific details are available about the neutron bomb. It would appear from newspaper reports to be a weapon which kills by using high neutron doses but produces relatively small blast effects,

thus minimising damage to buildings and other structures. There are two types of nuclear explosives—pure fission explosives in which the energy release is by fission of uranium or plutonium isotopes, and thermonuclear explosives in which the energy release is substantially by fusion of hydrogen isotopes although the trigger is a fission system. The exact nature of the neutron bomb has not been revealed but since it is said that it does not produce significant radioactive fallout, it presumably derives its energy release from fusion.

(e) and (f). No material is available in scientific literature regarding peaceful applications of the neutron bomb. But since it is expected to produce a large number of neutrons, it can presumably be used for breeding of nuclear fissile material and for other scientific experiments. Since it is said to produce low blast effects, containment of an underground explosion should be comparatively easy which is an advantage from the point of view of peaceful applications.

#### Finances sanctioned to the State Governments for Rehabilitation of Ex-servicemen and War Widows

1334. SHRI DURGA CHAND:  
SHRI SURENDRA BIKRAM:

Will the Minister of DEFENCE be pleased to state:

(a) the details of various schemes for which the Central Government sanctioned finances to the State Governments for the rehabilitation of ex-servicemen, widows of ex-servicemen, and war widows;

(b) the amount sanctioned to each State Government under the schemes referred to above during the last three years year-wise; and

(c) the criterion followed in sanctioning and financing these schemes for the various State Governments?